

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 10680 of 2016

(Arising out of OIO-VLD-EXCUS-000-COM-0013-15-16 dated 12/01/2016 passed by Commissioner of Central Excise, Customs and Service Tax-Valsad)

Kirit Ganpati Shastri

.....Appellant

MANAGER, AARTI INDUSTRIES LIMITED,
71, UDYOG KSETRA, 2ND FLOOR, MULUND-GOREGAON LINK ROAD,
MULUND (WEST),MUMBAI-MAHARASTRA

VERSUS

C.C.E. & S.T., - Valsad

.....Respondent

THIRD FLOOR, ADARASHDHAM BUILDING,
VAPI-DAMAN ROAD, VAPI, GUJARAT-396191

APPEARANCE:

Shri Prasannan Namboordiri (Advocate) appeared for the Appellant
Shri Sharad Airan, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 05.03.2021

DATE OF DECISION: 05.03.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10678 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha